IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.91546 of 2025

Arising Out of PS. Case No.-398 Year-2025 Thana- Arwal District- Arwal

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Ankit Kumar S/o- Raj Kishor Singh Resident of Village-Paharpura, P.S-Haspura, Dist- Aurangabad Bihar

... ... Petitioner/s

Versus

The State of Bihar

... ... Opposite Party/s

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with

CRIMINAL MISCELLANEOUS No. 91599 of 2025

Arising Out of PS. Case No.-398 Year-2025 Thana- Arwal District- Arwal

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Ranjeet Kumar S/o- Sanjeet Yadav Resident of Village-Makhpulpur, P.S-Haspura, District- Aurangabad Bihar

... ... Petitioner/s

Versus

The State of Bihar

... ... Opposite Party/s

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Appearance :
(In CRIMINAL MISCELLANEOUS No. 91546 of 2025)
For the Petitioner/s : Mr. Ranjit Kumar, Advocate
For the Opposite Party/s : Mr. Uma Shankar Prasad Singh, APP
(In CRIMINAL MISCELLANEOUS No. 91599 of 2025)
For the Petitioner/s : Mr. Ranjit Kumar, Advocate
For the Opposite Party/s : Mr. Uma Shankar Prasad Singh, APP

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CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND MALVIYA

ORAL ORDER

5 18-05-2026 Heard learned counsels for both the parties through virtual mode.

List this case tomorrow, i.e., on 19.05.2026 along with F.S.L report.

(Ramesh Chand Malviya, J)

Harshita/-

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